

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/ 953 /A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D. Ullah,  
District and Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 9<sup>th</sup> February, 2021.

Sub:- Casual leave.

Ref:- Your letter No. JCD.1/18/21/624 Dated 8<sup>th</sup> day of February, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 09.02.2021 and 10.02.2021 along with station leave permission, w.e.f. the evening of 08.02.2021 till the morning of 11.02.2021, has been granted. You are also granted permission to travel to Guwahati and Tezpur with your official vehicle, at your own cost.

The Addl. District & Sessions Judge, Cachar, Silchar and in her absence, the next senior most Judicial Officer at the station may remain in charge of the Court and Office in your absence.

Yours faithfully,

**REGISTRAR (VIGILANCE)**

*W. Baruah*  
9.2.21

Memo NO.HC.VII-20/2001/954 /A, dated 09.02.2021

Copy to:

1. The Project Manager, Gauhati High Court.

**REGISTRAR (VIGILANCE)**

*W. Baruah*  
9.2.21